## OPEN COURT

IN THE CENTRAL ALMINISTRATIVE TRIBUNAL, ALLAHABAD

# # #

Allahabad: Dated this 12th day of August, 1999 Original Application No.882 of 1999

District : Gorakhpur

GORAM: Hon ble Mr. S. Dayal, A.M. Hon ble Mr. SKI Nagvi. J.M.

Shri Wyas Sharma, S/o Late Jagan Sharma, R/o Will-Jangal Tulsi Ram, Sarvodaya Nagar, Bichhiya, Gorakhpur.

(Sri R.K. Nigam/Sri U Nath, Advocates)

. . . . Applicant

## **Versus**

- Through General Manager,
  North-Eastern Railway,
  Orakhpur.
- 2. Chief Personnel Officer, Headquarters Office, North Eastern Railway, Gorakhpur.
- 3. Chief Commercial Manager, Headquarters Office, Northe Eastern Railway, Orakhpur.

. Respondents

## ORDER (Oral)

## By Hon ble Mr. S. Dayal, A.M.

Learned counsel for the applicant has filed this application seeking a direction to the respondents to release the promotion of the applicant as Office Superintendent Grade I from retrospective effect i.e. from 9-3-1995 when Sri P. D. Arya was promoted. This relief has become time barred. However, counsel for the applicant mentions that four posts of Supdt. Grade I and six post of Superintendent Grade II which were transferred to Central Railway for action earlier had been re transferred to North-Eastern Railway. The applicant has filed a representation on 8-5-99 for being considered against the post of Superintendent Grade I. He may file a representation

to the respondents stating his case for promotion if the posts were transferred on 7-7-1998 to North Eastern Railway and the respondents are directed to consider his representation and pass a reasoned order within a period of three months from the date of receipt of his representation.

- 2. With this observation the OA stands disposed disposed of in limine.
- 3. No order as to costs.

Member (J)

Member (A)

Dube/